

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 42 of 2013**

**Dated : 11<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Bharti Hexacom Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Mr. Antaryami Upadhyay  
Ms. Ishista Dasgupta for R-1  
Mr. Bipin Gupta for R-2

**ORDER**

At the request of the learned counsel for the parties, post the matter for further hearing on **18<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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